		Name of the Cornor	sta Dahtar TAYIR	INIEDACTOLICTIBE	A NID DOWNED BOOK	Annexure-6	200			Name of the Corporate Debtor: TAYLIS INSERASTELICTURE AND BOAKER BEOLECTS BENJATE LIMITED TO SECURE AS		
					List of operational	itional creditors (Employees)	Employees)			E	043	
SI No. Name of	Name of employee	Date of Cl	Date of Claim received		Details of Claims Admitted	ns Admitted		Amount of	Amount of any	Amount of Amount of any Amount of Claim	Amount of claim not	Remarks, if any
Authorised representative, if any		Date of receipt	Date of receipt Amount Claimed	Amount of claim Nature of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set		admitted	
1 Rinkoo Pandey	Rinkoo Pandey As per List Attached in Annexure-11	30-11-2022	3,17,098	3,17,098	3,17,098 Salary Dues	NIL	N F	NIL.	NIL NIL	NIF	·	
		TOTAL	3,17,098	3,17,098		1	1	1	•	3		
							A STATE OF THE PARTY OF THE PAR					



